

SPECIAL BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/372(KB)2018
COMP.APPL/1356(KB)2019, COMP.APPL/1565(KB)2019,
COMP.APPL/1232(KB)2019, COMP.APPL/1233(KB)2019,
COMP.APPL/1359(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	DR. SAIBAL CHOWDHURY & ANR VS MAHABIR TEA ESTATE PVT LTD & ORS.
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties present.
2. The matter stands adjourned to **22.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)